

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 202 of 2012 &  
IA No. 323 of 2012**

**Dated : 22<sup>nd</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Punjab State Power Corporation Ltd. .... Appellant (s)**

**Versus**

**Punjab State Electricity Regulatory Commission  
& Anr. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan**

**Ms. Swapna Seshadri**

**Counsel for the Respondent(s):**

**Mr. Vivek Kohli**

**Mr. Shwetank Tripathi**

**Mr. Gurmeet Singh**

**Mr. Pradeep Kumar for R.2**

**ORDER**

Post this Appeal for hearing on **05.04.2013** along with  
Appeal No. 263 of 2012.

**(Rakesh Nath)  
Technical Member**

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**(Justice M. Karpaga Vinayagam)  
Chairperson**